NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. C.P. (IB)-27(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024

NAME OF THE PARTIES:- **Sokrati Technologies Private Limited**
V/s
Goqii Technologies Private Limited

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 27(MB)2024

Present:- Counsel, J K Chaudhary a/w Shweta Bharti, Ankita Panikkar and Jatin Chaddha appeared for the Operational Creditor through VC.

Counsel, Naserali Rizvi appeared for the Corporate Debtor through VC.

Counsel appearing for the Corporate Debtor seeks adjournment on the ground that arguing Counsel is not available being busy in another court. At request of the Counsel for the Corporate Debtor list this matter for final hearing on **24.07.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT